

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8016/2021

(Arising out of impugned final judgment and order dated 03-06-2021 in SA No. 110/1988 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM NIWAZ (SINCE DECEASED) THROUGH LRS. & ANR. Petitioner(s)

VERSUS

RAM YAGGYA & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.70677/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70678/2021-EXEMPTION FROM FILING O.T. and IA No.70680/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.71496/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 23-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Manoj K. Mishra, AOR
 Mr. Umesh Dubey, Adv.
 Mr. K. Jayakaran, Adv.
 Mr. J. K. Mishra, Adv.
 Mr. Vishal, Adv.
 Ms. Madhulika, Adv.

For Respondent(s) Ms. Shashi Kiran, AOR

 Ms. Ritu Rastogi, Adv.
 Mr. Akshat Mahajan, Adv.
 Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 02nd April, 2024.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)